

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.134247/2022 In Criminal Appeal No.445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 07-11-2022 This matter was MENTIONED today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s)

Mr. Abhishek Atrey, AOR (Mentioned by)

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR

UPON being mentioned the counsel the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Interlocutory Application on 21 November 2022 before the appropriate Bench.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar